

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 426**

**TO BE ANSWERED ON THE 26<sup>TH</sup> APRIL, 2016/ VAISAKHA 6, 1938 (SAKA)**

**CISF SECURITY FOR PRIVATE SECTOR**

**426. SHRI A. ARUNMOZHITHEVAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Central Industrial Security Force (CISF) has decided to provide full time security cover to private sector establishments in the country by its armed commandos and if so, the details thereof;**

**(b) whether it is a fact that the CISF has been receiving payment from these private sector establishments for the security provided by CISF commandos; and**

**(c) if so, the total funds received from such establishment for deployment of such personnel till date?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) : The CISF Act, 1968 as amended vide Act no. 22 of 2009, provides for deployment of CISF in private units also. As on date, CISF is deployed in 08 Private Sector Units.**

**(b) & (c) : CISF is deployed on cost reimbursement basis at these private units. A total amount of Rs. 138.18 crore has been received by CISF till 31/03/2016, from these private units for CISF security cover.**

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